

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3255
TO BE ANSWERED ON 18.12.2015

FRAUD ON MATRIMONIAL WEBSITES

3255. SHRI VENKATESH BABU T.G.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints regarding various kind of frauds on matrimonial websites;
- (b) if so, whether to check exploitation of gullible candidates by fraudsters on matrimonial sites, the Government has set up an inter-ministerial panel to decide over a regulatory mechanism to curb such cases;
- (c) if so, the details and terms of response thereof; and
- (d) the time by which the panel is likely to submit its report?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) Instances of frauds on matrimonial websites are brought to the notice of the Government time to time.
- (b) No Madam. However, a meeting was held on 17th November, 2015 with Ministry of Home Affairs (MHA), Department of Information Technology (DEITY) and online service providers of the matrimonial sites to find out the possible ways for better regulations in order to mitigate and eliminate the frauds in the digital space concerning matrimonial sites.
- (c) & (d) Does not arise in view of (b)
